

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on:07.02.2026

Name of IP: Resurgent Resolution Professional LLP; ;Last 5 digits of registration number: 50018

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of Creditor | Received | | Summary of Claims Admitted | | | Contingent Claims | Amount of | Amount of Claim Not Admitted | Amount of Claims under Verification |
|--------------|--|---------------|--------------------|----------------------------|--------------------|--|-------------------|-----------|------------------------------|-------------------------------------|
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | - | - | - | - | - | - | - | - | - |
| 2 | Unsecured financial creditors belonging to any class of creditors | - | - | - | - | - | - | - | - | - |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | - | - | - | - | - | - | - | - | - |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 1,48,19,298 | 2 | 1,48,19,298 | 24% | - | - | - | - |
| 5 | Operational creditors (Workmen) | - | - | - | - | - | - | - | - | - |
| 6 | Operational creditors (Employees) | - | - | - | - | - | - | - | - | - |
| 7 | Operational creditors (Government Dues) | - | - | - | - | - | - | - | - | - |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 5 | 4,71,54,565 | 5 | 4,64,10,647 | 76% | - | - | 7,43,918 | - |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | - | - | - | - | - | - | - | - | - |
| Total | | 7 | 6,19,73,863 | 7 | 6,12,29,945 | 100% | - | - | 7,43,918 | - |

Annexure 1

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 07.02.2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sr. | Name of Creditor | Details of Claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-----|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| | Nil | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |
| | Total | | - | - | | - | - | | 0.00% | - | - | - | - | |

Annexure 2

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 07.02.2026

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sr.no | Name of Creditor | Details of Claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by guarantee | % voting share in CoC | | | | | |
| | Nil | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| | Total | | - | - | | - | 0.00% | - | - | - | - | |

Annexure 3

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 07.02.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. No. | Name of Creditor | Details of Claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|---------------------------|------------------------------|------------------------------------|-----------------|----|
| | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | | |
| | NIL | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| | Total | | - | - | - | - | - | - | 0% | - | - | - | - | | |

Annexure 4

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on:07.02.2026

List of Un-secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. No. | Name of Creditor | Details of Claim | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|----------------------------|------------------|--------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|---------------------------|------------------------------|------------------------------------|-----------------|-----------------------|
| | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % voting share in CoC |
| 1 | SIL Fibres Private Limited | 30-Sep-25 | 1,35,64,909 | 1,35,64,909 | Un-secured Loan | No | No | Yes | 0% | NA | NA | NA | NA | |
| 2 | Mr. Pradeep Venugopal | 06-Feb-26 | 12,54,389 | 12,54,389 | Un-secured Loan | No | No | No | 100% | NA | NA | NA | NA | |
| | Total | | 1,48,19,298 | 1,48,19,298 | - | - | - | - | 100% | - | - | - | - | |

Notes:

1. The above list of creditors reflects claims received by IRP and verified as on Feb 07, 2026.
2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
3. The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Annexure 5

Name of Corporate Debtor: SJF Garments Private Limited; Date of commencement of CIRP: September 15, 2025 (Order Received on September 17, 2025; List of creditors as on: 07.02.2026

List of operational creditors (Workmen)

(Amount in ₹)

| Sr. No. | Name of the authorised representative, if any | Name of Workman | Details of Claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|-----------------|---------------------------|----------------|---------------------------|-----------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Whether related party? | % voting share in CoC | | | | | |
| | NIL | Nil | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |
| | NIL | NIL | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |
| | Total | | - | - | - | 0.00% | - | - | - | - | - | | |

Annexure 8

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025; Order Received on September 17, 2025; List of creditors as on: 07.02.2026

(Amount in INR)

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl.No. | Name of Creditor | Email Address | Details of Claim Received | | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | | | |
|--------------|-------------------------------------|------------------------|---------------------------|----------|------------------------------|----------|---------------------------|-----------------------|------------------------------|----------|----------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------|------------------------|---|
| | | | Date of Receipt | Category | Principal/Deceit/etal Amount | Interest | Penal | Total | Principal/Deceit/etal Amount | Interest | Penal | | | | | | Total | Whether related party? | % of voting share in CoC |
| 1 | Bhavesh Trading Company | bhiman7@gmail.com | 13-12-2025 | OC | 1,43,868.00 | - | - | 1,43,868.00 | 6,829.00 | - | - | 6,829.00 | No | NA | - | - | 1,37,039.00 | - | The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. Further, an email has been sent to the claimant requesting submission of the detailed calculation sheet along with supporting documents evidencing the variation, if any. |
| 2 | Dang Trading Company | dkamravati94@gmail.com | 15-12-2025 | OC | 6,543.00 | - | - | 6,543.00 | 2,983.00 | - | - | 2,983.00 | No | NA | - | - | 3,560.00 | - | The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. Further, an email has been sent to the claimant requesting submission of the detailed calculation sheet along with supporting documents evidencing the variation, if any. |
| 3 | Glenmorgan Global | vdave1@glenmorgan.com | 15-12-2025 | OC | 3,11,01,554.00 | - | - | 3,11,01,554.00 | 3,10,46,287.00 | - | - | 3,10,46,287.00 | No | NA | - | - | 55,267.00 | - | The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. Further, an email has been sent to the claimant requesting submission of the detailed calculation sheet along with supporting documents evidencing the variation, if any. |
| 4 | Himatsingha Exports Private Limited | dkverma@jshierport.com | 15-12-2025 | OC | 2,39,874.00 | - | - | 2,39,874.00 | 2,39,874.00 | - | - | 2,39,874.00 | No | NA | - | - | - | - | The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. |
| 5 | K.K Kair Apparels | vdave1@glenmorgan.com | 15-12-2025 | OC | 1,56,62,726.00 | - | - | 1,56,62,726.00 | 1,51,14,674.00 | - | - | 1,51,14,674.00 | No | NA | - | - | 5,48,052.00 | - | The claim has been admitted to the extent of the amount of claim as reflected and corroborated by the books of accounts. Further, an email has been sent to the claimant requesting submission of the detailed calculation sheet along with supporting documents evidencing the variation, if any. |
| Total | | | | | 4,71,54,565.00 | - | - | 4,71,54,565.00 | 4,64,10,647.00 | - | - | 4,64,10,647.00 | | 0.00% | | | 7,43,918.00 | | |

